

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5329
ANSWERED ON:29.04.2013
POLLUTION DUE TO SHIP BREAKING
Tanwar Shri Ashok

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether the Government has issued any guidelines in order to ensure no pollution during ship breaking;
- (b) if so, the details thereof along with the details of pollution caused due to ship breaking during the last three years; and
- (c) the details of the action taken/being taken on the issued guidelines?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): The Government in consultation with all the stakeholders has issued a Ship Breaking Code for breaking of ships in the country in an environmentally sound manner. The same has been communicated to all the concerned agencies for its implementation.

The coastal water quality and ambient air quality are monitored by Gujarat Pollution Control Board (GPCB) at Alang and Sosiya ship breaking yards, where major ship breaking is done. The coastal water quality and ambient air quality data for the last three years is given in the Annexure.